

OFFICE OF THE SECRETARY-CUM-COMMISSIONER (LABOUR)  
LABOUR DEPARTMENT, GOVT. OF NCT OF DELHI  
5, SHAM NATH MARG, DELHI-110054

S JUDGE  
COURT  
11000

F No. Addl. LC(II)/Misc./2012/Lab/2022/Part File/Vol. III/2700 Dated: 26/8/2025

**ORDER**

- Whereas, Ld Presiding Officer, Labour Court-X, Court No. 202, Rouse Avenue District Court, New Delhi has consented to transfer the case titled as Anil Kumar Sharma v/s M/s ITC Limited & Ors. (LIR No. 1602/16) from the court of Ld. Presiding Officer, Labour Court-X, Court No. 202, Rouse Avenue District Court, New Delhi to any other Labour Court.
- And whereas, the consent of Ld. Presiding Officer, Labour Court-X, Court No. 202, Rouse Avenue District Court, New Delhi has been considered and the case mentioned in Para 1 may be transferred to the court of Ld. Presiding Officer, Labour Court-IV, Court No. 306, Rouse Avenue District Court, New Delhi.
- Now, therefore, in exercise of powers conferred by Section 33 (B) of the Industrial Disputes Act, 1947 (XIV of 1947) read with Government of India, Ministry of Labour, Notification No. S-11011/2/75-DK(IA) dated 14th April, 1975, the Industrial Dispute mentioned in Para 1 is withdrawn from the court of Ld. Presiding Officer, Labour Court-X, Court No. 202, Rouse Avenue District Court, New Delhi and the same is transferred to the court of Ld. Presiding Officer, Labour Court-IV, Court No. 306, Rouse Avenue District Court, New Delhi.
- It is further directed that the transferee Labour Court shall proceed with the transferred proceeding from the stage at which they stood at the time of transfer.

Office of District & Sess. Judge  
Rouse Avenue Court, New Delhi  
Diary No. 121427K  
28 AUG 2025  
Copy to:  
Rouse Avenue Court, New Delhi

is issues with the approval of the Secretary (Labour).

(K.M. Singh)  
Joint Labour Commissioner (HQ)  
Joint Labour Commissioner (HQ)  
Labour Department  
Govt. of NCT of Delhi  
5, Sham Nath Marg, Delhi-110054

- Ld. Pr. Principal District & Sessions Judge, Rouse Avenue District Court, New Delhi.
- Ld. Presiding Officer, Labour Court-X, Court No. 202, Rouse Avenue District Court, New Delhi.
- Ld. Presiding Officer, Labour Court-IV, Court No. 306, Rouse Avenue District Court, New Delhi.

Judicial Branch  
Rouse Avenue Court  
28/8/2025

जिला एवं सत्र न्यायाधीश  
दायरी संख्या (H)  
5954/H  
30 AUG 2025  
केन्द्रीय दिल्ली

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE (PC ACT)  
ROUSE AVENUE COURT COMPLEX, NEW DELHI

No.F.3(4) R.A.C.C. Labour Courts 2703/2025 8186-D/8193-D Dated 29-8-25

Copy of Order No.F.No.Addl.LC(II)/Misc./2012/Lab/2022/Part File/Vol.III/2700 dated 26th August, 2025 forwarded digitally for information and necessary action to:-

- Ms. Ritu Singh, Ld. Presiding officer, Labour Court IV, RACC, New Delhi
- Ms. Archana Bhalia, Ld. Presiding Officer, Labour Court V, RACC, New Delhi
- The Ld. Officer In-charge Facilitation and Computer Branch, Rouse Avenue Court Complex, New Delhi
- The Ahlmads' Asstt. Ahlmads of the transferor/transferee Courts shall ensure that the lists of assigned cases be displayed outside the Court Rooms and public at large be notified and the files be sent to the transferee Court immediately so as to avoid any inconvenience to the lawyers and litigants. Ahlmad/Asstt. Ahlmads of the transferor Courts are also directed to provide the lists of assigned cases to the In-charge Computer Branch, Rouse Avenue Court Complex well in time and the In-charge, Computer Branch shall ensure that the same is uploaded on the website of Delhi District Court
- The Website Committee, Tis Hazari Courts, Delhi for uploading on the official website
- In-charge, R & I Branch, RACC with the instructions to paste the same in the Bar Rooms, RACC, New Delhi.

(Dig Vinay Singh)  
Officer In-charge (Judl.)  
for Principal District & Sessions Judge,  
-cum-Special Judge (PC Act) (CBI)  
RACC, New Delhi